IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.27
C.P. (IB)No.90/BB/2024

IN THE MATTER OF:

M/s. Linear Technology Semiconductor India Pvt. Ltd. … Petitioner

Order under Section 59(7) of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : …

ORDER

Due to paucity of time, the case is adjourned to **30.08.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Puja